NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **23.07.2018**

NAME OF THE PARTIES: Anil M. Ahuja

V/s.

Marvel Fragrances Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242-244 OF COMPANIES ACT, 2013.

Order

4. C.P. 424 (MB)/2018

Counsel for both sides present. Both the Counsel seeks an adjournment for about two weeks on the ground that the Petitioner Solicitors had undergone a surgery. Time granted.

List this matter on 10.08.2018.

SDI-

V. NALLASENAPATHY
Member (Technical)

SDI-

BHASKARA PANTULA MOHAN
Member (Judicial)

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